HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

EMG-WP(C) No. 08-A/2020

M/s New JK RoadwaysPetitioner (s)

Through: Mr. Altaf Nayak, Sr. Advocate (through WhatsApp video call)

V/s

Union Territory of J&K and others

 \dots Respondent(s)

Through: Mr. B. A. Dar, Sr. AAG for respondent Nos. 1 to 4.

(through WhatsApp video call) Mr. Shuja-UL-Haq, Advocate for R-5. (through WhatsApp video call)

CORAM: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE ORDER

With the consent of parties, this petition is taken up for final consideration.

MMU & KASH

Heard.

Reserved.

(Sindhu Sharma) Judge

Srinagar 15.05.2020 SUNIL-II